

डा० राम सुभग सिंह : जानपीय मंत्री के चार संस्थाओं का जिक्र कर्ना किया है और उन में से दो का नाम लिया है। क्या मैं उन दो संस्थाओं का नाम जान सकता हूँ और क्या ये चारों संस्थायें योजना के अनुकूल कोई लिखित उद्देश्य की पूर्ति का काम कर रही हैं।

डा० डा० सा० बीजानी : जी हाँ, जिन संस्थाओं का मैंने जिक्र किया है, वे शिक्षा की दृष्टि से विशिष्ट कार्य कर रही हैं।

डा० राम सुभग सिंह : और दो संस्थायें कौन हैं ?

List of Scheduled Castes and Backward Classes

+

- *238. { Shri Hem Raj:
Shri Kumbhar:
Shri Panigrahi:
Shri Madhusudan Rao:
Shri Siddiah:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1060 on the 19th August, 1959 and state:

(a) whether the lists for the revision of Scheduled Castes, Scheduled Tribes and Backward Classes have been received from all the State Governments; and

(b) if not, the steps taken to get them expedited?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir. These proposals are awaited only in regard to lists of Scheduled Castes and Scheduled Tribes.

(b) The State Governments concerned have been reminded.

Shri Hem Raj: May I know whether any list has been made of the Scheduled Caste people and other backward people who have reached the desired limit or level of improvement?

Shrimati Alva: Different States have different lists and proposals have been received from the following States:

Andhra Pradesh, Assam, Bihar, Bombay, Madras, Orissa, Punjab, West Bengal, Kerala and Uttar Pradesh. The other States have to send in their lists of Scheduled Castes and Scheduled Tribes yet. They have been reminded.

Shri C. K. Bhattacharya: May I know whether the Government have got a list of backward classes other than the list of Scheduled Castes and Scheduled Tribes?

The Minister of Home Affairs (Shri G. B. Pant): There is a list in the Education Ministry according to which grants are made.

Shri C. K. Bhattacharya: On a previous occasion, I put the same question to the Minister of Scientific Research and Cultural Affairs and he replied that there was a list, but on writing to him, I did not get a reply that a list was there, and that is why I want to know whether such a list really exists.

Shri G. B. Pant: Unfortunately he is not there just now. As I said, such a list does exist in the Education Ministry.

Shri V. Eacharan: May I know whether a report has been received from the Kerala Government for adding the Pulaya community of Malabar in the list of Scheduled Castes who were Scheduled Castes in the last list?

Shrimati Alva: These lists are maintained by the States and they have been sent to us. But they will all come before Parliament. When we receive all the lists, it is Parliament that will go through the lists.

Fresh Water Supplies in Quilon District

+

- *239. { Shri V. P. Nayar:
Shri Ramam:
Shri Nagi Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) how long it is estimated to take for the completion of works for fresh

water supplies to the coastal areas in Quilon District from the Sasthamcottah lake;

(b) the total estimated cost of the project;

(c) the number of persons who will benefit from the scheme; and

(d) the total value of pipes required for the project?

The Minister of Home Affairs (Shri G. B. Pant): (a) The scheme is scheduled to be completed during the Second Five Year Plan period.

(b) Rs. 93 lakhs.

(c) The population to be benefited by the scheme is 66,126 according to the 1951 census. The scheme is designed to cover the eventual estimated increase of the population approximately 1.5 lacs.

(d) Rs. 22,00,000 (twenty-two lakhs).

Shri V. P. Nayar: Am I to take it that the scheme, as it is being worked out now, will cover only the municipal town of Quilon or, will it be extended to the coastal belt in Quilon district?

Shri G. B. Pant: It is to cover Quilon and also some other areas I presume.

Shri V. P. Nayar: As the hon. Minister said that 66,000 odd people will be benefited, presumably it will be the Quilon town. May I ask whether it has been brought to the notice of the Government of India that the coastal tract of the Quilon district has no chance of getting fresh water for drinking?

Shri G. B. Pant: I presume this will cover Quilon and Karunagapally towns as well as some coastal villages.

Shri V. P. Nayar: May I know whether the water potential of Sasthamcottah lake has been fully investigated with a view to extend the scheme to the entire coastal belt?

Shri G. B. Pant: It has been investigated to the extent that is necessary for preparing this project.

Shri Kediyan: May I know the total amount so far spent on this scheme?

Shri G. B. Pant: I think, so far, something like Rs. 40 lakhs, if I remember aright, have been spent.

Shri V. P. Nayar: Is it a fact that the scheme has been delayed by a few months because of the delay in the Government restarting the pipe factory which was to supply pipes for this scheme which was handed over to the Government by the Norwegian Foundation?

Shri G. B. Pant: Every effort is being made to expedite matters.

Development Loan Fund

+

*341. { Shri Oza:
Shri M. B. Thakore:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the date on which the first global tenders were invited for the purchase of steel against the loan advanced by the United States Development Loan Fund, under the agreement with them dated the 24th December, 1958;

(b) the dates on which the contracts for imports against the loan from Development Loan Fund were made with the suppliers of steel; and

(c) the total quantity and value of steel so far purchased against the loan advanced by the Development Loan Fund?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) On 20th December, 1958.

(b) and (c). A statement showing the tonnage and value of steel purchased, under D.L.F. so far, as well